

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : P K Jameela
Vs
Kutty Flush Doors and Furniture Company Pvt Ltd

MAIN PETITION NUMBER : CP/89(CHE)2021

(IA/MA) APPLICATION NUMBERS

IA/128(CHE)/2024; IA/95(CHE)/2022; IA/3(CHE)2021

ORDER

Present: Ld. Sr Counsel Shri. R Sankaranarayanan along with Counsel
Shri. N P Vijayakumar for the Petitioner.

Ld. Counsel Shri. M V Swaroop for R1, R6 & R7 in main CP.

Ld. Counsel Shri. Arun Karthik Mohan for R2, R3 & R5 in main
CP.

Ld. Counsel Shri. Hemanth for R8.

Ld. Counsel Shri. Karthik for R9.

Arguments on the main petition partly heard.

Today an IA/128/2024 has been filed on behalf of the Petitioners seeking approval for providing additional documents / details stating that these documents have relevance in the disposal of the main petition.

Ld. Counsel for the Respondents object to this application stating that this Tribunal has made a specific order that the main petition will be heard first.

Ld. Sr Counsel submits that he has no objection to argue on the main petition and during the arguments he will refer to the documents which have bearing in the main petition. The Court may take appropriate decision thereafter.

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Synopsis stated to be e-filed. Hard copy be filed.

List the petition and the applications for final hearing on **28.08.2024**.
(physical hearing)

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)